

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 365 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017**

**NAME OF THE COMPANY:** Mr. Vivek Gupta Vs. M/s Proactive Plast Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Ms. Roohina Dua, Advocate Mr. Sanat Toka, Advocate Mr. Chaitanya Madan, Advocate		
	For the Respondent (s):	None		

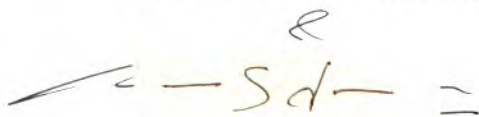
**ORDER**

Affidavit of service is on record. None is present on behalf of the Respondent.

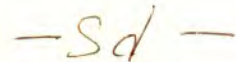
Be listed for final arguments on 6<sup>th</sup> October, 2017. This date is being given as the acknowledgement of receipt of the notice is by the daughter of the Director of the Corporate Debtor, who has submitted that her father is abroad and would return on 5.10.2017.

Ld. Counsel for the Petitioner shall also apprise the Respondent about the next date of hearing.

Be listed on 6<sup>th</sup> October, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**